

ITEM NO.32

REGISTRAR COURT

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 13470/2023

OM PARKASH (DEAD) THR. LRS.

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ORS.

Respondent(s)

([Only Slp (C) D. No. 30328 of 2023 is listed under this item])

WITH

Diary No(s). 30328/2023 (IV-B)

(FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 198637/2024)

Diary No(s). 13469/2023 (IV-B)

(IA)

Date : 09-12-2024 This petition was called on for hearing today.

For Petitioner(s) Mr. Somvir Singh Deswal, Adv.
Mr. Abhishek Deswal, Adv.
Mr. Nischal Kumar Neeraj, AOR

For Respondent(s)
Mr. Akshay Amritanshu, AOR
Ms. Swati Mishra, Adv.
Ms. Pragya Upadhyay, Adv.
Ms. Drishti Saraf, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) D.No.30328/2023

Ld. Counsel for respondent Nos. 1 and 2 have failed to file counter affidavit despite last opportunity granted vide order dated 4.10.2024. Further opportunity to file the counter affidavit is declined.

Respondent Nos. 3 to 5 have been deleted vide order dated 3.12.2024 of the Hon'ble Judge in Chambers.

The matter be processed for listing before the Hon'ble Court, under the rules.

H. SHASHIDHARA SHETTY
Registrar

MG